

Annexure - 8
Vedera Tradelinks Private Limited; Liquidation commenced on 09.01.2026;
Operational creditors (other than Workmen and Employees and Government Dues)
Vedera Tradelinks Private Limited (As on 10.03.2026)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	L R Construction	08-02-26	₹ 3,474,410.00	₹ 0.00	Operational debt	No	No	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,474,410.00	As per the available documents, there was mismatch in balances of the Ledger accounts of the Corporate Debtor and claimant. Accordingly further clarification/ additional documents has been sought from the claimant which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
2	Jyoti Jain	08-02-26	₹ 8,896,733.00	₹ 1,330,875.00	Rent	No	No	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 7,565,858.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted. Further clarification/ additional documents for the interest has been sought from the claimant which is yet to be received.
3	Mahaveer Plastic Industries	08-02-26	₹ 2,965,784.00	₹ 0.00	Rent	No	No	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,965,784.00	The claimant has not yet provided the rent agreement stipulating the mutually agreed rental amount. Further clarification/ Additional documents including Rent agreement and has been sought from the claimant which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
4	Vadera Construction Pvt Ltd	08-02-26	₹ 12,259,231.00	₹ 0.00	Operational debt	No	No	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 12,259,231.00	Clarification/ additional documents has been sought from the claimant which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
5	Krishi Upaj Mandi Samiti, Barmer	29.03.2024	₹ 6,426,897.00	₹ 6,426,897.00	Operational debt	No	No	₹ 0.00	4.18%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
4	Total		₹ 34,023,055.00	₹ 7,757,772.00	-	-	-	₹ 0.00	4.18%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 26,265,283.00	

Note :